

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. C.P. (IB)-695(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

**NAME OF THE PARTIES: Zoloz Software Solutions India Private
Limited**

Section: 59 of Insolvency and Bankruptcy Code, 2016

ORDER

CS, Ashish O. Lalpuria a/w CS, Suman Ramkumar Dhamecha appeared for the Petitioner. Heard the submission of the Counsel for the Petitioner and **reserved for Orders.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

10.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)